

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 5<sup>th</sup> of November, 2024

**NO. HC.VII-11/2024/10844/A ###** In partial modification of this Registry's earlier Notification **NO. HC.VII-11/2024/10430/A** dated 22-10-2024, regarding nomination of Judicial Officers to participate in "***Refresher Training Programme on Cyber Laws & Appreciation & Handling of Digital evidence (ECT\_14-2024)***" scheduled to be held on 09.11.2024 **from 10.00 a.m. to 5.00 P.M.** at the Judicial Academy, Assam, the designation of:

- (a) Smti Jaweplu Chai be read as District & Sessions Judge, Aalo, West Siang District instead of District & Sessions Judge, Yupia, Papumpare District.
- (b) Shri Ito Basar be read as District & Sessions Judge, Bomdila, West Kameng District instead of District & Sessions Judge, Khonsa, Tirap District
- (c) Shri Tageng Padoh be read as District & Sessions Judge, Khonsa, Tirap District instead of District & sessions Judge, Pasighat, East Siang District
- (d) Shri Harendra Kashyap be read District & Sessions Judge, Yupia, Papumpare District instead of District & Sessions Judge, Bomdila, West Kameng District .
- (e) Shri Tage Halley be read as District & Sessions Judge, Seppa, East Kameng District instead of District & Sessions Judge, Tezu, Lohit District.

The other conditions of the Training will remain as same as it was earlier notified.

By Order,

Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII/11/2024/10845/A**      **Dated: 05-11-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.


**The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.**

4. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

**(He is requested to inform the concerned Judicial Officers of his State about this notification accordingly).**

7. The Project Manager, Gauhati High Court, Guwahati.  
**(He is requested to upload the Notification immediately to the Official Website of Gauhati High Court, Guwahati).**
8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
08-11-2024  
**REGISTRAR (JUDICIAL)**